

Sl.No.	Name of States/UTs.	1992-93	1993-94	1994-95	1995-96
23.	Rajasthan	25.00	5.00	103.00	57.00
24.	Sikkim	0.00	20.00	8.00	1.00
25.	Tamil Nadu	50.00	80.00	505.00	129.00
26.	Tripura	11.00	5.00	1.00	0.00
27.	Uttar Pradesh	79.50	100.00	157.00	111.00
28.	West Bengal	40.00	20.00	56.00	130.00
Total		887.50	1000.00	5169.00	1500.00

MNI Cancer Hospital

3805. SHRI N. RAMAKRISHNA REDDY: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether conversion of MNI Cancer Hospital, Hyderabad into Regional Cancer Centre is being constantly persuaded with the Union Government by the State Government of Andhra Pradesh;

(b) if so, the details thereof; and

(c) the action taken by the Government in the matter so far?

THE MINISTER OF STATE OF THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI SALEEM IQBAL SHERVANI): (a) to (c). MNJ Institute of Oncology, Hyderabad has been recognised as a Regional Cancer Centre. The State Government have already been informed in the matter.

Mental Health

3806. SHRI K.V. SURENDRA NATH: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether Government are aware of the increasing number of the mentally ill people in Kerala often prone to suicidal tendencies and the inadequate facilities, qualitative and numerical for treatment of the mentally sick;

(b) if so, whether Government are considering a proposal to establish an institute for study and training of staff and treatment of patients; and

(c) if so, the details thereof;

THE MINISTER OF STATE OF THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI SALEEM IQBAL

SHERVANI): (a) There is no reliable data to indicate that there is an increasing number of mentally ill people in Kerala.

Kerala has three Mental Hospitals at Trivandrum, Calicut and Trissur and all the Medical College Hospitals have a Department of Psychiatry. All the District Hospitals have psychiatrists and the State has the largest number of psychiatrists in the country.

(b) and (c). No such proposal is under consideration of the Central Government.

[Translation]

Cantonment Boards

3807. SHRI MAHABIR LAL BISHVAKARMA: Will the Minister of DEFENCE be pleased to state:

(a) the total number of cantonment Boards in the country;

(b) the number of such Executive Officers and Defence Estate Directors, who are posted at a particular place since the past several years in violation of the policy set by the Government, in this regard;

(c) whether the Government propose to transfer such officers from one place to another; and

(d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (SHRI N.V.N. SOMU): (a) There are 62 Cantonment Boards in the country.

(b) to (d). There is no violation of the policy set by the Government in this regard. Postings/Transfers of officers are done as per the laid down guidelines which inter-alia prescribe that the officers can be transferred before completing the normal tenure or be retained in the same station beyond that on the grounds of exigencies of service.